



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat**
Jammu/Srinagar

Notification
Jammu, the 25th of March, 2019

SRO:224 Whereas, Shri Kuldeep Kumar, Notary District Court, Jammu has requested for removal of his name from the Register of Notaries on the ground of ill health.

Now, therefore, in exercise of powers conferred by section 10 of Notaries Act, 1952, the Government hereby remove the name of Sh. Kuldeep Kumar, District Court, Jammu from Register of Notaries.

By order of the Government of Jammu and Kashmir.

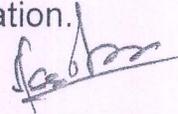
Sd/-
(Achal Sethi)
Secretary to Government

No:LD(Notary)2008/06

Dated:25-03-2019

Copy to the:-

1. Registrar General, J&K High Court, Jammu
2. Principal District and Sessions Judge, Jammu.
3. Director information, J&K, Jammu for its publicity.
4. General Manager Government press Jammu, for publication in Government Gazette.
5. Shri Kuldeep Kumar, Advocate Jammu for information.


(Ashish Gupta)
Deputy Legal Remembrancer,


07/11
25.3.20